

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION NO. 232
TO BE ANSWERED ON 05.02.2018

PUBLIC PROCUREMENT POLICY

232. DR. UDIT RAJ:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the details of the percentage of procurement made by different departments under the Union Government from MSMEs during each of the last three years and the current year;
- (b) the percentage of such procurement made from MSMEs owned by SCs and STs; and
- (c) the steps taken by the Government to adhere to guidelines under GFR 142 and GFR 144 in respect to SCs and STs?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE)
FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI GIRIRAJ SINGH)

(a)&(b): The details of procurement made by the CPSEs under different Ministries/ Departments, Government of India during each of the last three years are as under:-

(Rs. in Crore)

Year	Total Procurement	Procurement from MSEs(including SC/ST owned MSEs)	Procurement from MSEs owned by SC/ST
2014-15 (133 CPSUs)	131766.86	15300.57 (11.61%)	59.37 (0.05%)
2015-16 (127 CPSUs)	134848.14	18246.15 (13.53%)	99.37 (0.07%)
2016-17 (106 CPSUs)	136281.50	24469.61 (17.96%)	328.76 (0.24%)

As per the annual procurement data uploaded by the 64 CPSEs in “MSME-SAMBANDH” portal, total procurement from MSEs (including SC/ST) till 30th January, 2018 (at 11:45 AM) is Rs. 8074.77 Cr. (22.22%) and procurement from Enterprises owned by SC/ST entrepreneurs is Rs. 144.49 Cr. (.40%).

(c): The Government has notified Public Procurement Policy for Micro and Small Enterprises (MSEs) Order, 2012 under MSMED Act, 2006 in which 20% target of annual procurement from MSEs, a sub-target of 4% (i.e 20% out of 20%) has been earmarked for procurement from MSEs owned by SC/ST entrepreneurs and has become mandatory w.e.f 1st April, 2015. Further, a National SC/ST Hub for MSMEs has been launched on 18th October, 2016. In order to prepare details of SC/ST MSEs ‘MSMEDATABANK’ is already in operation to identify enterprises owned by SC/ST. A GeM portal is also in operation which is transparent and supersedes previous procedures of DGS&D. The guidelines under GFR 142 and GFR 144 in respect of SCs and STs are in compliance with the public procurement policy for MSEs Order, 2012.
